

vators but they supplied them with high yielding seeds. Will the Government take necessary steps and active steps to supply the cultivators high-yielding ground-nut and gram seeds so that we can meet the demand of oil in the country.

SHRI YOGENDRA MAKWANA : That is our effort.

[Translation]

SHRI V. TULSIRAM : Mr. Deputy Speaker, Sir, my friend has just now asked about the supply of seeds. The farmer sows quality seeds, uses good fertilizer and works hard but sometimes it so happens that in spite of his hard labour the seeds do not germinate because of their inferior quality. If at all the seed germinates, it grows into a deformed plant. I want to know whether he has received any complaints in this regard; if so, what steps have been taken in this connection and if not, in the event of complaints in future what steps Government propose to take to see that the farmers do not suffer on this account ?

SHRI YOGENDRA MAKWANA : My senior colleague has just now asked what steps Government propose to take to check the supply of defective seeds. Its implementation is done by the State Government. Action is taken where the rate of germination is low or the germination is defective. In this connection, we have written to each State Government to ensure that such defective seeds do not reach the farmers. If such cases are reported, thorough investigations should be made and action taken thereon. Even at present, action is taken as the relevant Act has provision for taking such action.

[English]

MR. DEPUTY SPEAKER : Next Question, Prof. K. V. Thomas.

PROF. K.V. THOMAS : Question 584.

SHRI C. MADHAV REDDI : I suggest that Question 586 may also be clubbed with this.

MR. DEPUTY SPEAKER : Is the Minister ready to answer Question 586 also

along with this ? Can we club both Question 584 and Question 586 ?

SHRI YOGENDRA MAKWANA : No harm. Both are similar.

MR. DEPUTY SPEAKER : We take up both Question 584 and Question 586 together.

Import of deep sea trawlers

*584. **PROF. K. V. THOMAS :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided to import 500 deep sea trawlers; and

(b) whether the 1:1 *Pari Passu* clause is followed in the import of fishing trawlers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir. However, it is envisaged to build up a fleet of about 350-500 deep sea fishing vessels in the near future through import as well as indigenous construction.

(b) Yes, Sir, A High level Committee of the Government has, however, recommended relaxation of this clause.

UNDP Aid for Fisheries

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*586. **SHRI DHARAM PAL SINGH MALIK :**

SHRI SUBHASH YADAV :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether any special programme has since been chalked out to promote fishery industry in the country;

(b) whether under this programme fishing harbours will also be developed with the aid of United Nations Development Programme;

(c) the broad outlines of the proposal;

(d) the foreign exchange earmarked for the purpose; and

(e) the harbours which will be developed for the fishery industry during the next three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (e). A Statement is given below.

Statement

(a) Some of the important steps taken to develop fishery industry in the country are :

- (i) Survey of fishery resource potential in the Exclusive Economic Zone.
- (ii) Training of fishery operatives for creating a cadre of trained personnel for manning the deep sea fishing operations.
- (iii) Augmentation of deep sea fishing fleet through a judicious mix of indigenous and imported vessels.
- (iv) Providing of 33 per cent subsidy on the cost of indigenously constructed deep sea fishing vessels.
- (v) Promotion of charter and joint venture programmes with foreign collaborators.
- (vi) Development of fishing harbours and landing and berthing facilities at small fish landing centres.
- (vii) Introduction of beach landing craft for the benefit of the traditional sector.

(b) No, Sir.

(c) and (d). Question does not arise.

(e) The following harbours are programmed for development during the next three years :

Andhra Pradesh

1. Kakinada
2. Nizampatnam

3. Bavanapadu

Gujarat

4. Veraval
5. Mangrol
6. Porbundar

Karnataka

7. Tadri
8. Mangalore

Kerala

9. Neendakara

Maharashtra

10. Sessoon Dock
11. Ratnagiri

Tamil Nadu

12. Chinnamuttom
13. Valinokkam
14. Pazhayar
15. Tondi

Orissa

16. Astrang

West Bengal

17. Digha

Pondicherry

18. Pondicherry

PROF. K. V. THOMAS : I congratulate the Government for having taken this decision even though it is very late ... (*Interruptions*) At least at this late stage the Government have decided to have a fleet of 350 to 500 deep sea fishing vessels. My question is this. Each trawler is costing about Rs. 1 crore. That is, this project will cost Rs. 500 crores. Our major shipyards like the Cochin Shipyards are facing a crisis due to lack of orders. Instead of importing these trawlers, will the shipyards be allowed to have modern technology so that these trawlers can be built in our own shipyards ?

SHRI YOGENDRA MAKWANA : That is what exactly the Government wants. At

present also we are encouraging our shipyards to manufacture more trawlers for the use of the country. At present there are 19 shipyards, but so far they have supplied only three trawlers during 1985-86. The progress is very slow. In the Seventh Plan they are going to perform better. There are certain constraints of the shipyards, particularly in the import components of the ships. They want that these should be 50 per cent whereas the Government has allowed 20 per cent. It is under consideration. The representation has been received by the Government, and the Finance Ministry is considering it.

PROF. K. V. THOMAS : Now for deep sea fishing, only the big business houses like the Tatas are entering into the field because only they can purchase foreign vessels along with Indian vessels according to the clause. In States like Kerala we have brought the entire fishing community under the co-operative sector. The Hon. Minister Shri Buta Singh himself has seen it. You are giving the fishing vessels, out-door engines and nets for the group of fishermen. My question is, instead of allowing the big business houses to go into the deep sea fishing, will you allow the co-operative sector in villages to take to the deep sea fishing ?

SHRI YOGENDRA MAKWANA : Earlier, when I said ship-yards, it is shipyard for building the fishing vessels. It is a clarification.

So far as allowing the cooperatives in the deep sea fishing is concerned, we do encourage our fishermen to go for the deep sea fishing. Even at present our fleet is very small. Most of the boats are non-mechanised, traditional canoes and few mechanised boats are there. We now try to mechanise more traditional boats, so that they can have a better market. Cooperatives are encouraged and there are various institutions which provide loans and subsidies to these cooperatives. So, there is no difficulty. But it is very difficult for the small fishermen to go for the deep sea fishing and acquire trawlers because the resources are limited. Therefore, the co-operative is the only answer and we are encouraging the cooperatives.

[*Translation*]

SHRI DHARAM PAL SINGH MALIK : Mr. Deputy Speaker, Sir, in sub-para (v) of part (a) of his reply to my question No. 586, the Hon. Minister has stated "Promotion of Charter and Joint Venture Programmes with foreign collaborators." In this connection, I would like to know from the Hon. Minister whether Government have signed an agreement with the Government of Denmark for improving the condition of fishermen ? If so, the salient features of the Agreement so reached and the names of the States in the country going to benefit there from and the extent of the benefit.

[*English*]

SHRI YOGENDRA MAKWANA : The Hon. Member has requested only for the Indo-Danish Fisheries Project which is at present in implementation at Tadri in Karnataka. The main components of this Project are that the project envisages construction of fishing harbour shore complex and building of 220 mechanised fishing vessels, development of fishermen colony etc. The total estimated cost of the project is 630.02 lakhs. The Danish assistance is to the extent of 37 million D.Kr. as agreed to by the Government of Denmark. The project is to be completed in seven years' time. The construction of harbour has reached about 80 per cent completion stage. About 25 fishing vessels have been constructed and distributed already. Work on other components is in progress.

[*Translation*]

SHRI DHARAM PAL SINGH MALIK : Mr. Deputy Speaker, Sir, the Government have taken a number of steps for the promotion of fishery industry in the Seventh Five Year Plan and these measures are especially meant for those States which have sea coast on their borders. These schemes are designed for the development of coastal villages. But I want to know from the Hon. Minister what special steps the Government are taking for the promotion of pisciculture in the States which do not have sea coast on their borders and what percentage of funds is proposed to be spent in these States during the Seventh Five Year Plan ?

SHRI YOGENDRA MAKWANA : The contention of the Hon. Member that the Central Government are giving assistance only to the coastal states is not correct. The Government are trying for the inland fishery development through the Inland Fishery Development and Fish Farmers Development Agency. Our total production is 28.59 lakh tonnes out of which inland fisheries' share is 10.82 lakhs. It shows that we are giving a lot of assistance to the inland fisheries. I have already told that we produce seed through F. F. D. I. We develop reservoirs and riverine fisheries. All these schemes are for inland fisheries, not for marine fisheries alone.

[English]

SHRI C. MADHAV REDDI : Sir it a fact that the Government is importing a large number of DMC diesel engines for mechanised boats and has it come to the notice of the Government that many of these DCM engines are not going in the mechanised boats but are going into the ambassador cars and other vehicles ?

SHRI YOGENDRA MAKWANA : The subject regarding import of engines is under the Ministry of Finance. It is not our subject. But we do encourage our fishermen to mechanise their boats.

SHRI A CHARLES : Sir, the fishing harbour in Trivandrum was taken up for construction 20 years ago and owing to a number of reasons this was delayed. Now, we are happy, that in 86-87 the harbour will be completed. But the expert committee stated that the harbour could be put to proper use only after the second phase i. e. the dry dock is also completed. The coastal fishermen of this area are suffering a lot and the Hon. Prime Minister was kind enough to visit the place during the last flood and he himself saw the hardship faced by the traditional fishermen in that area. Unless the dry dock is completed, even after 20 years of its completion, the harbour may not be put to proper use. May I know from the Hon. Minister whether in the Seventh Five Year Plan, the second phase costing about Rs. 5 crores will also be completed. If it is not possible to complete the project in the Seventh Plan, may I know when the second phase of work would be started in the Seventh Plan ?

SHRI YOGENDRA MAKWANA : It will be our efforts to do it early.

SHRI N.V.N. SOMU : In Madras city, sea erosion is taking place in the coastal area very fast. Nearly one Kilometre long Coastal area is eroded in North Madras. The fishermen are actually living within much anxiety and fears. Will the Government take immediate suitable action to prevent the sea erosion at Madras ?

SHRI YOGENDRA MAKWANA : This is a different issue altogether and it is taken care of.

SHRI N.V.N. SOMU : Sir, the question is concerned with the fishermen..(Interruptions)

SHRI YOGENDRA MAKWANA : This is taken care of under our scarcity Division and we are already helping wherever there is an erosion by the sea. We have done it in Kerala building a wall along the sea. We have done it in Tamil Nadu also. Wherever it is to be done, Tamil Nadu also may approach through a Memorandum the Central Government and I will send a Central team to assess the situation.

SHRIMATI JAYANTI PATNAIK : Sir, in order to increase fish production, the Government is developing some fishing harbours. Sir, orissa has much potential in fishing activities. May I know from the Hon. Minister why the fishing harbour at Paradip has not been completed so far. We have been assured in this House in the last Lok Sabha that the fishing harbour will be constructed here. But I fail to know the reason for the delay and when the fishing harbour will be constructed in Paradip.

SHRI YOGENDRA MAKWANA : I know the concern of the Hon. lady Member about the Paradip fishing harbour. But this question does not fall under this question. It has nothing to do with it. But I would like to reply that there are certain difficulties. There is a lot of sand drift in the area and that has created some problems. Escalation of prices also is there.

SHRI S. JAIPAL REDDY : Sir, I find from the answer that out of 18 harbours programmed for development in the next three

years, three are from Andhra Pradesh, namely Kakinada, Visakhapatnam and one more. I would like to know as to what is the amount set apart for development of these 18 harbours in the next three years.

What are the important ingredients of the development programme of the harbours.

SHRI YOGENDRA MAKWANA : The outlay in the 7th Plan for fishing harbours at major ports is Rs. 1700 lakhs and at minor ports Rs. 1800 lakhs. The outlays for each of the harbour are not with me at present. I can write to the Hon. Member separately.

SHRI I. RAMA RAI : Most of the mechanised boats supplied to the fishermen in Kerala were fitted with foreign engines like Yamah, Marna, Buck, Torpido and some Indian engines. The spare parts of the foreign engines are not available in the market. Will the Government come forward to arrange spare parts required for these boats ?

SHRI YOGENDRA MAKWANA : We will try to give all possible help to these fishermen.

National Capital Region

*588. **SHRI P. A. ANTONY :**
SHRI JAI PRAKASH
AGARWAL :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the progress made in the implementation of the National Capital Region;

(b) the specific measures taken to develop the peripheral towns of Delhi; and

(c) the measures taken to connect Delhi with NOIDA by construction of bridge over Yamuna in view of developing NOIDA as an important satellite township?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The NCR Planning Board has been set-up on 27th March, 1985 under the NCR Planning Board Act, 1985.

(b) The comprehensive NCR Plan which is under finalisation includes the schemes for the development of peripheral towns.

Central assistance of Rs. 17.43 crores has been released up-till-now for such schemes.

(c) NOIDA is connected to Delhi with the existing two bridges upstream and downstream of Friends Colony.

SHRI P. A. ANTONY : While we appreciate the proposed implementation of the National Capital Region Plan, there are so many other cities and major towns and capitals in India where the same problem exists. People who are unemployed in the villages are coming to major cities in search of jobs etc. Naturally, there would be slums and other difficulties. May I know whether the Government will have a similar scheme for all the major cities, towns and State capitals. If so, will the Minister clarify ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOOR) : Considering the magnitude of the problem, the Prime Minister has appointed a Commission consisting of the most experienced persons of India from different States and that Commission is looking into all the aspects of the metropolitan cities and other towns and they are going to submit their report after sometime and after we receive that report, we will see what we can do.

SHRI P. A. ANTONY : As I said, the people from the villages are coming to the cities, and slums start coming up. Because of inadequate educational and other facilities, even middle class people are also coming to the towns and cities for education etc. Will the Government be prepared to establish satellite towns and improve the educational and other facilities specially in the industrial areas ?

SHRI ABDUL GHAFOOR : The question pertains to the National Capital Region, Delhi. This question asked by the Hon. Member pertains to other places. I can reply to any question pertaining to Delhi Capital Region, which is the subject of the main question. But so far as the question of other states and towns is concerned, there is a proposal, there is not only a proposal, but the